

In all these incidents/bomb blasts, in all, 45 persons were killed and 236 persons were injured.

(b) and (c) No final decision has been taken as of now on the constitution and structure of the proposed National Counter Terrorism Centre (NCTC).

**Including frost and cold wave in notified natural calamities**

†1804. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that farmers in Rajasthan are suffering heavy loss in the crops of Rabi Season every year due to frost and cold wave;

(b) whether Central Government proposes to provide help to the affected farmers by including frost and cold wave in the notified natural calamities of CRF like famine, hailstorm, flood and other calamities; and

(c) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) The issue of inclusion of any calamity in the list of notified natural calamities has traditionally been considered by the successive Finance Commissions. Presently, the natural calamities identified for the purpose of relief assistance are cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslide, avalanche, cloud burst and pest attack. Further, the Government of India has constituted a Group of Ministers (GoM) to look into the issue of inclusion of cold wave/frost as an eligible calamity for relief under SDRF/NDRF. The GoM has considered the matter and suggested the constitution of a working group of agricultural scientists/experts to examine the issue of quantifying the damages caused by cold wave/frost for assistance as appropriate. Based on the report of the working group a final decision on the issue of its inclusion will be taken.

**Disputed border areas between States in the country**

1805. SHRI P. RAJEEVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of disputed border areas between States in the country;

†Original notice of the question was received in Hindi.